

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 22.03.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (CH) (Ins) No. 02 of 2021	Pradep Kumar Sekar Vs Solar Semiconductor Energy (India) P Ltd. & another	Vijayaraghavan SP	Manoj Ranjani R1-R2
2.	Comp. App. (AT) (CH) No. 01 of 2021	Macquarie SBI Infrastructure Investments P Ltd Vs K. Sadananda Reddy & others	Krishnendu Datta Thiryampak Kannan	Prdadeep Nayak – R1 to R5 Nithya Kalyani R6- 12 Rv. Goutham R13

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By the order of Hon'ble Member (J)

-sd/-

(Chennai Bench)